

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.08.2021

ORDER NO. 104 of 2021

Hon'ble President is pleased to partially modify the roster order no. 80 of 2021 for **CESTAT, New Delhi** from **06.09.2021** to **01.10.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.09.2021 to 10.09.2021	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters
From 13.09.2021 to 01.10.2021	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters

Note:

1. From 06.09.2021 to 10.09.2021, the Division Bench cases will be taken up by a Bench comprising Hon'ble President and Mr. P. V. Subba Rao, Member (Technical) after the Anti-Dumping matters are over.
2. From 13.09.2021 to 01.10.2021, whenever Hon'ble President is on leave/tour/chamber work, Mr. Anil Choudhary, Member (Judicial) and in whose absence Ms. Rachna Gupta, Member (Judicial) will sit in the Division Bench.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai/Hyderabad /Bar Association/O/o Chief Commissioner (AR), Chennai/Hyderabad/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar